

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 36 OF 2018

Dated: 23rd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

The Tata Power Company Ltd. (Distribution)	...Appellant(s)
Vs.	
Maharashtra Electricity Regulatory Commission & Ors.	...Respondent(s)

Counsel for the Appellant(s) : Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. Parinay Deep Shah
Ms. Swagatika Sahoo for R-2

Ms. Nikita Choukse for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **3-12-2018**.

**(S. D. Dubey)
Technical Member**

tpd/js

**(Justice Manjula Chellur)
Chairperson**